NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 22(ND)/2011

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY:

Mr. Nishi Gupta Vs. M/s Manohar Lal Gupta

& Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Ms. Neha Tanwak, Advocate

For the Respondent:

None

ORDER

The case has been received from transfer from the Hon'ble Principal Bench. No time left.

To come up on 16th February, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)